एम ओ पी तथा स्वदेशी डी ए पी के प्रति टन पर 1000 रू की विशेष रियायत तथा एस एस पी समेत कम्पलेसों पर अनुपातिक रियायत सरकार द्वारा दी जा रही है।

(घ) और (ङ) इस संबंध में इस विभाग को मध्य प्रदेश सरकार से कोई सुझाव प्राप्त नहीं हुआ है।

Appointment made in Kendriya Vidvalavas in North-East

- 657. SHRI PARAG CHALIHA: WIII the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is fact that Kendriya Vidyalayas and Regional Offices of KVS located in North-East Region in general and Assam in particular have majority of their employees from outside the Region/ despite State the fact that Recruitment to posts lower than the PGTs are to be made locally as per KVS own recruitment rules;
- (b) if so, whether Government have formulated any proposals/action plan to give the people of the said Region/State its due: and
- (c) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE OF DEVELOPMENT) (DEPTT. OF **EDUCATION** AND DEPTT. CULTURE (KUMARI SELJA): (a) to (c) In Kendriya Vidyalaya Sangathan (KVS) recruitments to non-teaching posts Upper Division Clerks, Division Clerks and equivalent grades and teaching posts in the grades of Primary Teachers, Trained Graduate Teachers, Physical Education Teacher, Socially useful productive work Drawing/ Music Teachers and Librarians are made on a regional basis. There is restriction for applying/selection candidates living outside the region/State where Kendriya Vidyalayas are located.

For Group 'D' posts, selection is made by the respective principals from the local Employment Exchange where the Vidyalayas are located.

to Ouestions

KVS takes adequate measures to provide publicity in all the States of North Eastern Region to enable the residents of North Eastern Region to apply for selections for various posts in Kendriya Vidvalavas of North-East Region. There is no discrimination whatsoever in any recruitment against persons of any region.

Fourth World Conference on Women in Beijing

658. SHRIMATI VEENA VERMA: SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE:

Will the Minister of **HUMAN** DEVELOPMENT RESOURCE pleased to state:

- (a) whether the Indian delegation to the Fourth World Conference on Women at Beijing was successful in obtaining a commitment of the World body (i) towards alleviation poverty eradication and all forms of violence against women including terrorism, as also (ii) to the rights of the girl child including her right to inheritance; and
- (b) if so, what were the precise proposals made by the Indian delegation on these issues and what consensus was obtained in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI VIMLA VERMA): (a) and (b) The platform For Action including the Beijing Declaration has emerged as the consensus document adopted by the Fourth World Conference on Women with a commitment from Member Countries for the advancement of Women as laid down in Nairobi Forward Looking Starategies.

The official delegation of the Country played a very constructive and critical role. It participated actively and provided